

tion, possession of an appropriate pilot's licence and area restrictions.

(b) Yes, Sir. An ultra light two-seater aircraft called Pushpak, powered by a 90 HP Continental engine, is available for civil use.

(c) Pushpak is currently priced at Rs. 47,500.00 only.

(d) Yes, Sir. The aircraft has been designed and developed at the Hindustan Aeronautics Limited and is being manufactured by their Bangalore Division.

**Ban on Recruitment of Goan Seamen by Captains of Foreign Ships**

913. SHRI MEETHA LAL MEENA :  
SHRI PILOO MODY :  
SHRI J. MOHAMED IMAM :  
SHRI K. M. Koushik :  
SHRI R. K. AMIN :  
SHRI MAHENDRA MAJHI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that an order has been issued at Goa banning the recruitment of Goan seamen by the Captains of foreign ships calling to Marmagao ;

(b) whether it is also a fact that such recruitment has been going on for years ; and

(c) whether as a result of such a ban, valuable experience in seamanship would not be lost to the country and a fruitful source of employment among the coastal people also blocked ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH).

(a) and (b). No orders banning recruitment of Goan Seamen at Marmagao have been issued. Prior to liberation of Goa and immediately thereafter, Goan seamen were being engaged by foreign shipowners on the basis of 'Cedulas Longo Curso', an equivalent of the Indian CONTINUOUS DISCHARGE CERTIFICATE, issued by the Portuguese Government. However, their recruitment is now being regulated in accordance with the procedure laid down in the Merchant Shipping Act, 1958 and rules framed there under.

(c) No. The employment of Goan sea-

men has not been blocked as Indian Continuous Discharge Certificates are being issued to them in deserving cases in lieu of the Portuguese Cedulas Longo Curso.

**Illegal entry of Pakistanis into Ajmer**

914. SHRI MEETHA LAL MEENA :  
SHRI VIRENDRAKUMAR  
SHAH :  
SHRI ARJUN SINGH  
BHADORIA :  
SHRI NIHAL SINGH :  
SHRI SHRI CHAND GOYAL :  
SHRI BANSI NARAIN SINGH:  
SHRI HUKAM CHAND  
KACHWAI :  
SHRI BHARAT SINGH  
CHAUHAN :  
SHRI K. P. SINGH DEO :  
SHRI RAM GOPAL  
SHALWALE :  
SHRI NAVAL KISHORE  
SHARMA :  
SHRI J. K. CHOUDHARY :  
SHRI PRAKASH VIR SHASTRI:  
SHRI RAM SEWAK YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Pakistanis visited Ajmer some time in August/September this year to attend the Urs festival without visas and other travel documents ;

(b) whether it is a fact that they were accompanied by the Union Deputy Minister Shri Mohd. Shafi Qureshi ;

(c) whether when challenged by the local authorities, the Union Deputy Minister intervened saying that they had left papers in Delhi and that no arrest should be made ;

(d) whether his intervention was against the rules and that an exception to this effect was also taken in the Rajasthan Assembly ; and

(e) if so, the reaction of Government in regard to the incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (e). One Pir Mir Azizullah Haqqani, his wife and two children, Pakistani nationals, came to India on 20th August, 1969, with Pakistani passport and Indian visa valid for stay

till 19th November, 1969, at Delhi. They left Delhi for Ajmer for pilgrimage on 31st August, 1969, in the company of the Union Deputy Minister for Steel and Heavy Engineering and reached Ajmer in the morning of 1st September, 1969. They left behind their passport at Delhi. They were questioned by the police at Ajmer. On an undertaking given in writing that on their return to Delhi, they would produce the travel documents before appropriate authorities for such action as may be found necessary, they were allowed to return to Delhi. The matter was raised in the Rajasthan Assembly on 3rd September, 1969 when the Rajasthan Home Minister made a statement giving the facts of the case. On an examination of Shri 'Haqqani's travel papers, it was found that his visa had not been endorsed for Ajmer. Hence he was prosecuted for violation of the provisions of the Foreigners Act, 1946. He was found guilty by the court on 22nd October, 1969. The court, however, came to the conclusion that there was no *mala fide* intention on the part of the accused to deceive the authorities or to take undue advantage of the visa issued to him. Further taking into consideration the fact that the accused had confessed his guilt, he was sentenced to undergo imprisonment till the rising of the court and to pay a fine of Rs. 400/- or in default of payment of fine, to undergo simple imprisonment for six months. He paid the fine.

#### Riots in Srinagar

915. SHRI N. R. LASKAR :  
SHRI CHENGALRAYA NAIDU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is fact that there were riots and attacks on the Central property in Srinagar city of J and K State on the 7th October, 1969 ;

(b) if so, whether it is also a fact that these riots were organised by the ruling party as well as by the opposition ;

(c) whether these riots were to result in communal riots in that State as reprisal against what happened in Ahmedabad ; and

(d) if so, what steps were taken by the Union Government to crush the moment in time ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). Government of Jammu and Kashmir have intimated that a hartal was observed in Srinagar on the 7th October in response to a call by the Plebiscite Front to express protest against the Displeased Persons (Permanent Settlement) Bill which was being discussed in the State Legislative Assembly, and that no Central Government property was attacked but some miscreants pelted stones on State Government buildings, in a part of which a Central Government office was housed. Necessary steps were taken by the State Government to deal with the situation.

#### Chinese Propaganda Leaflets in Nefa

916. SHRI MANGALATHUMADAM :  
SHRI SRINIBAS MISRA :  
SHRI P. VISWAMBHARAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Chinese leaflets with photograph of Mao Tse-Tung were distributed to the residents of Buridheing near Tirup in NEFA ;

(b) if so, the contents of the leaflets ; and

(c) the names of the persons who distributed these leaflets ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). According to information furnished by the NEFA Administration some Chinese leaflets were found in Bardumsa area of Tirup District on 27th September, 1969 presumably dropped from air. One type of pamphlets contained portraits of Chaing Kai-shek. Another type contained portraits of Khrushchev and Mao-Tse-Tung and stated that Mao's ideas were not different from those of Russians. The third type contained a cartoon ridiculing the communist regime. No persons were found distributing these leaflets.

Offer for Donation of the shares held by the Chairman, Jayanti Shipping Company to Gandhi Memorial Trust

917. SHRI MANGALATHUMADAM :